

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 27.09.2002

OA No.504/01

Laxman s/o Shri Nanga aged about 50 years r/o Railway Engineering Quarters Kapren, W/Rly, at present employed on the post of Gangman in the office of Junior Engineer-II (P.Way) Kapren Western Railway, Distt. Bundi.

.. Applicant

Versus

1. Union of India through the General Manager, Western Railway, Churchgate, Mumbai.
2. Divisional Railway Manager, Western Railway, Kota Division, Kota.
3. Section Engineer (P.Way), Lakeri, Western Railway.
4. Junior Engineer-II (P.Way), Kapren, Distt. Bundi, Western Railway.

.. Respondents

OA No.506/01

Khwaja s/o Shri Gulla aged about 56 years r/o Bhatta Colony, Hindon, Distt. Karoli at present employed on the post of Gangman in the office of Junior Engineer-II (P.Way) Kapren, Western Railway, Distt. Bundi.

.. Applicant

Versus

1. Union of India through the General Manager, Western Railway, Churchgate, Mumbai.
2. Divisional Railway Manager, Western Railway, Kota Division, Kota.
3. Section Engineer (P.Way), Lakeri, Western Railway.
4. Junior Engineer-II (P.Way), Kapren, Distt. Bundi, Western Railway.

.. Respondents



Mr. C.B.Sharma, counsel for the applicant

None appeared for the respondents

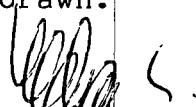
CORAM:

Hon'ble Mr. H.O.Gupta, Member (Administrative)

Hon'ble Mr. M.L.Chauhan, Member (Judicial)

ORDER (ORAL)

The learned counsel for the applicants submits that substantial relief has been given to the applicants. Therefore, he does not want to proceed further in these OAs and prays for withdrawing the same. Prayer granted. These OAs are dismissed as withdrawn.

  
(M.L.CHAUHAN)

Member (Judicial)

  
(H.O.GUPTA)

Member (Administrative)